

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

27.

CP/1394(MB)/2020

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.09.2022

NAME OF THE PARTIES: Pranik Real Estate & Developers Pvt. Ltd.  
Vs  
Registrar Of Companies

SECTION: 252(1) OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. CS Shraddha Shah i/b CS Murugesh Iyer, Ld. Authorised Representative for Petitioner present.
2. By order of the Bench, this matter is adjourned to **14.10.2022**.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)